

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1092
ANSWERED ON - 10/02/2021

COMMISSION FOR OBCs

1092 #. SHRI RAM SHAKAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has constituted an Other Backward Classes (OBC) Commission like the Scheduled Caste Commission;
- (b) if so, the details thereof;
- (c) the details of the funds allocated for both the Commissions during the current financial year;
- (d) the reasons responsible for any lack in the capacity of the OBC Commission, if any;
- (e) whether Government proposes to divide OBC Commission into different categories keeping in mind the economic stature of the Commission; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) & (b) Yes Sir, the National Commission for Backward Classes (NCBC) is functioning as per the provisions of Article 338B of the Constitution.

(c) The funds allocated to OBC and SC Commission during the current Financial Year is as under :

(Rs. In Crore)

Commission	BE 2020-21	RE 2020-21
National Commission of Scheduled Castes	25.00	25.00
National Commission of Backward Classes	8.00	10.00

- (d) There is no lack in the capacity of the NCBC.
- (e) No Sir.
- (f) Question does not arise in view of (e) above.
